

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 30th APRIL, 2024, 10:30 A.M.

CP/21/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Jitendra Newatia & 14 Others Vs Master (India) Brewing Co. Pvt. Ltd. & 5 others
UNDER SECTION	U/s 241-242 of Companies Act, 2013

For Petitioner (s) : Mr. Amit Pareek, CS

For Respondent (s) : Mr. Gautam Rahul, Adv.

ORDER

Both sides counsel present. Pleadings are complete.

List for arguments on **07.06.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**